



V. SHANKAR

B. Com., MBA, ACMA, CGMA, FCS &
Insolvency Professional

V Shankar & Co.,

Company Secretaries

303, Block-A, Legend Commercial Complex,
3-4-770 & 136, Opp. ICICI Bank,
Above Keshav Medicals,
Barkatpura, Hyderabad, Telangana - 500027
Ph No. +91-9912257415 / 040-27557415
E-mail : shankarviswas@yahoo.com

SCHEDULE I FORM-A PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF ED VENTURES E-LEARNING PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	ED VENTURES E-LEARNING PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	6 th February 2004
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar Of Companies- Hyderabad, Telangana under the provisions of Erstwhile Companies Act, 1956.
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200TG2004PTC042578
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	H.NO 22-202, First Floor, Radhakrishna Nagar, Malkajgiri, Hyderabad, Hyderabad, Telangana, India, 500047
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	July 03, 2024
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	V. Shankar, Email: 1981shanky@gmail.com, Address: 303, Block- A, Legend Commercial Complex, 3-4-770 & 136, Opp. ICICI Bank, Above Keshav Medicals, Barkatpura, Hyderabad-500027. IBBI Reg: IBBI/IPA-002/IP-N00145/2017-18/ 10436
8	LAST DATE FOR SUBMISSION OF CLAIMS	August 02, 2024, by 5:00 Pm (IST)

Notice is hereby given that the **ED VENTURES E-LEARNING PRIVATE LIMITED** has commenced voluntary liquidation on July 03, 2024

The stakeholders of **ED VENTURES E-LEARNING PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before August 02, 2024, by 5:00 Pm (IST) to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: July 03, 2024

Place: Hyderabad

Name and signature of

Liquidator: V. Shankar.

AFA : AA2/10436/02/181024/202922

